

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) There are 3574 centrally protected monuments, comprises of Forts, Palaces, Temples, Mosques, Churches, Monastries, Stupas, Cemeteries and excavated sites etc.

(b) the expenditure incurred on maintenance, conservation preservation and environmental development of centrally protected monuments in India during the last three years are as given below -

1993-94	Rs 1120.28 lakhs
1994-95	Rs 1050.17 lakhs
1995-96	Rs.1473.50 lakhs

(c) The monuments are protected by the ASI as per the provisions of the A.M.A.S.R. Act, 1958 and by the State Governments under the relevant Archaeological Acts. The identification and explorations of the monument are a continuous process.

(d) The maintenance and conservation of centrally protected monuments is a continuous process. The centrally protected monuments are managed by the ASI through its Circle Offices spread all over India. These monuments are inspected regularly by the Officers from the Circles/Branches as well as from the Directorate. Conservation measures are taken up according to actual needs of individual monuments and as per the availability of resources.

#### Bridge on N.H. 17, Goa

2863. SHRI CHURCHILL ALEMAO : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have shelved the plan to build a bridge over across Galgibagh river and river Talpona in Canacona taluka of South Goa district on the proposed bye-pass to National Highway No. 17:

(b) if not, when the work is scheduled to commence:

(c) whether any funds were allocated for this project: and

(d) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (d). These bridges works are connected with the realignment of Km. 68-85 of NH-17 in Goa. This involves construction of new highway in a length of about 7.15 km. and construction of two bridges - bridge across river Talpona comprising 7 spans of 50m each and bridge across river Galgibagh comprising 4 spans of 50m each. They are included in the VIII Five Year Plan. Rough cost of the projects is Rs. 25.00 crores. Clearance from Ministry of Environment and Forests has been obtained. The project is proposed to be taken up under private sector participation.

[Translation]

#### Computer Education in KV's

2864. SHRI SUKH LAL KUSHWAHA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government propose to introduce computer education in Kendriya Vidyalayas shortly: and

(b) if so, the main features thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):

(a) and (b) Computer Literacy and Studies in Schools (Class) in Kendriya Vidyalayas which was introduced in the year 1984-85, at present covers 325 Kendriya Vidyalayas by providing BBC Micro Computers. This scheme was revised by Government of India in 1994-95 by phasing out the existing hardware gradually with modified hardware covering students of classes XI and XII and providing of full time instructors and imparting training to teachers through outside agencies. In addition "Introductory Computer Science" as an elective subject at plus two stage was sanctioned in 28 Kendriya Vidyalayas during 1995-96 and 6 more Kendriya Vidyalayas have been added during 1996-97.

#### Special Scholarship to Players

2865. SHRI GANGA RAM KOLI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Central Government provide any special scholarships to the national and international level players:

(b) if so, the details thereof:

(c) whether any scheme to provide reservation for them in Government services is under consideration of the Central Government: and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI DHANUSHKODI ATHITHAN R.) : (a) and (b). Yes, Sir. The Govt. provides scholarships to the national and international level players under the following schemes.

1. *Scholarship for training of specialists and outstanding sportspersons in sports/ adventure abroad* : Under this scheme, financial assistance is being provided to outstanding sportspersons for training abroad.
2. *Promotion of sports and physical education among women* : Under this scheme, scholarship upto Rs.6000/- per annum is

provided to the winners of the National Women Championships. Scholarships are also given to women doing M.Phil/Ph. D in physical Education

3. *Sports Talent Search Scholarship* : Under this scheme, scholarships are provided to boys and girls showing meritorious performance in sports. The National level Scholarships are given at the rate of Rs. 400/- per month while the State/UT level scholarships are Rs.300/- per month.

(c) and (d) Ministries/Departments of Government of India can recruit meritorious sportspersons upto 5% of the vacancies in Group-C and D posts subject to fulfilment of certain criteria.

[English]

#### Extension of National Highway No. 44, Tripura

2866. SHRI BADAL CHOUDHURY : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether any proposal has been received from the Government of Tripura for extension of National Highway No. 44 upto Subroom (the Southern most point of Tripura); and

(b) if so, the steps taken to approve and execute the proposal?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) Yes, Sir.

(b) Due to paucity of funds for the development of National Highways during the 8th Plan, it has not been possible to declare this road as a National Highway.

#### World Bank Loan for Road Projects in Bihar

2867. SHRI DINESH CHANDRA YADAV : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Bihar has submitted any proposal in March, 1996 for road projects in the State for World Bank Loan; and

(b) if so, the present position in this regard?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) No, Sir.

(b) Does not arise.

#### Grants to Rural Hospitals

2868. SHRI PRAKASH VISHWANATH PARANJPE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is a scheme to give aid for the purchase of expensive diagnostic equipments for the benefit of tribal and rural patients in the hospitals run by Municipal Corporations; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b). Health being a State subject, supply of equipment to hospitals is done by the State Governments. In the case of local bodies like municipal corporations the purchase of equipment is made from their own resources. Central Govt. do not have any scheme for providing funds for equipment purchase for local body hospitals.

#### Implementation of Family Planning and Welfare Schemes in Villages

2869. SHRI B.L. SHARMA PREM : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have taken note of the various study reports suggesting that the most effective approach for implementing family planning and welfare schemes in villages can be only through the motivated and trained women workers drawn from the communities;

(b) if so, the measures taken by the Union Government in this regard; and

(c) this time by which the requisite facilities are likely to be provided throughout the country?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Government is aware of the fact that the motivated and trained women workers drawn from the communities can play a very useful role in family welfare activities.

(b) The services of women such as ANMs are being utilised at the Sub-Centres and Dais from the community are being trained to promote family welfare schemes at the community level. So far 75,568 Mahila Swasthya Sanghs have also been constituted in the country for creating Health & F.W. awareness in their respective areas. These MSS groups are groups of 15 women in each village with 10 women elected for the community.

(c) The family welfare services are already being provided through a network of Sub-Centres, Primary Health Centres, Community Health Centres and Rural Family Welfare Centres where the women workers play an important role in family welfare activities.

#### Transfer of Defence Land

2870. SHRI MADHUKAR SARPOTDAR :  
SHRI RAM NAIK :  
SHRI NARAYAN ATHAWALAY :

Will the Minister of DEFENCE be pleased to state:

(a) whether the Union Government have received